

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:241
ANSWERED ON:22.07.2003
REGISTRATION OF SUPPLIER
RAGHUNATH JHA; SHEESH RAM SINGH RAVI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the matter has since been considered;
- (b) if so, the details thereof;
- (c) whether the Board of Directors have since reviewed the registration of suppliers and taken any decision thereon;
- (d) if so, the details thereof, supplier wise;
- (e) whether the reasons of suspension of supplies been communicated to the firms and whether their suspension been revoked;
- (f) if not, the reasons therefor and the steps taken to communicate the reasons for suspending their supplies;
- (g) whether the complaints against the firms have also since been investigated;
- (h) if so, the outcome thereof;
- (i) the measures taken to take action against the purchase committee and employees therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a) to (i): The information will be laid on the Table of the House.